

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN-STARRED QUESTION NO. 1591
TO BE ANSWERED ON 12.03.2025

CHALLENGES IN ADOPTION PROCEDURE

1591 SHRI SANJEEV ARORA:

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the number of children currently awaiting adoption in the country, State-wise/UT-wise;
- (b) the average duration of the adoption process in the last three years and the reasons for delays, if any; and
- (c) the initiatives undertaken as part of Adoption Awareness Month 2024 to promote adoption and address challenges faced by prospective adoptive parents?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a): The State/UT-wise number of children currently awaiting adoption in the country is at Annexure.

(b): The Adoption Regulations, 2022 mention the timelines for Authorities and Agencies regarding adoption matters in the Schedule-XIV. Majority of the Prospective Adoptive Parents (PAPs) opt for adoption of younger children (of normal health and below 6 years of age) in the designated CARINGs portal. If there is availability of lesser number of such children in the adoption pool, the waiting period for PAP may be higher.

(c): During Adoption awareness month, CARA has taken several initiatives to promote adoption and redress challenges faced by PAPs which are mentioned below :

- (i) Annual Conclave on Adoption Awareness Month 2024 was held in Lucknow;
- (ii) IEC Materials were prepared by CARA on Adoption Protocols, Success Stories;
- (iii) PAPs meet, exhibitions, cultural program were also organised;
- (iv) CARA conducted awareness meetings with PAPs and stakeholders of 15 states/UTs;
- (v) A special campaign held with the collaboration of MyGov India;
- (vi) Social media posts were circulated

Further, to promote adoption and address challenges faced by PAPs, CARA regularly schedules training sessions, including weekly virtual refresher programs that are accessible nationwide.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1591 FOR ANSWER ON 12.03.2025 BY SHRI SANJEEV ARORA REGARDING CHALLENGES IN ADOPTION PROCEDURE

State-wise number of children currently awaiting adoption

Sr. No.	State	Number of Children
1	Andaman and Nicobar Islands	2
2	Andhra Pradesh	137
3	Arunachal Pradesh	5
4	Assam	35
5	Bihar	205
6	Chandigarh	12
7	Chhattisgarh	50
8	Delhi	50
9	Goa	12
10	Gujarat	33
11	Haryana	78
12	Himachal Pradesh	5
13	Jammu and Kashmir	7
14	Jharkhand	41
15	Karnataka	92
16	Kerala	52
17	Ladakh	0
18	Lakshadweep	0
19	Madhya Pradesh	129
20	Maharashtra	261
21	Manipur	6
22	Meghalaya	7
23	Mizoram	20
24	Nagaland	3
25	Odisha	225
26	Puducherry	9
27	Punjab	110
28	Rajasthan	73
29	Sikkim	11
30	Tamil Nadu	69
31	Telangana	197
32	Dadra & Nagar Haveli and Daman & Diu	1
33	Tripura	6
34	Uttar Pradesh	51
35	Uttarakhand	18
36	West Bengal	309
	Total	2321